

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP(IB)No.170/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th November 2017, 10.30 A.M

Name of the Company	RBL Bank Ltd-Vs-MBL Infrastructure Ltd		
Under Section	14(60) (5)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. BRAJ CHAKRABORTY
ADVOCATE

PETITIONER

Braj Chakraborty
Advocate
07/11/2017

2. SANJEEV AHUJA

Resolution - (RP)
Professional

Sanjeev Ahuja
7/11/17

3. SANDIPSARKAR
PCS

Corporate
Debtor

Sandip Sarkar
7/11/17

① Mr. R.C Prudh, Adv }
② Mrs Manini Kesh, Adv }

SBI

R.C Prudh
7/11/2017

ORDER

Ld. Resolution Professional (RP) as well as the Ld. Counsel for the financial creditors and the corporate debtor are present.

Ld. RP informed that Resolution Plan is under consideration and it is at the advance stage, so he sought further time. Prayer is allowed.

Se

8d

(Vijai Pratap Singh)
Member (J)